

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/223/2024, IA (IBC)/241/2024, IA (IBC)/242/2024 in Company Petition IB/320/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/223/2024

Present: Ld. Counsel Mr. G. Kalyan Chakravarthy for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Ld. Counsel Mr. VVSN Raju has taken service on behalf of the Respondent. Let the Counter be filed by the next date of hearing. **Matter is adjourned to 14.02.2024.**

IA (IBC)/241/2024

Present: Ld. Counsel Mr. Ravi Charan along with Ms. Niharika Agarwal for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

This application has been filed for urgent listing of IA (IBC)/242/2024. IA (IBC)/242/2024 is being taken up today. Therefore, IA (IBC)/241/2024 is dismissed as infructuous.

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IA (IBC)/242/2024

Present: Ld. Counsel Mr. Ravi Charan along with Ms. Niharika Agarwal for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Ld. Counsel Mr. VVSN Raju has taken service on behalf of the Respondent. Let the Counter be filed by the next date of hearing. **Matter is adjourned to 14.02.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)